

16.1.2004

6.
MA No. 2247/2003 IN
OA No. 2951-2002

Present: Shri U. Srivastava, learned counsel for
the applicant.

Shri B.S. Jain, learned counsel for the
respondents.

MA-2247/2003

Learned counsel for the applicant seeks
permission to withdraw the MA since the compliance
of Tribunal's order has already been done. MA-2247/2003
is accordingly dismissed as withdrawn. However, the
learned counsel states that he may file fresh OA in
case the order has not been fully complied with.

(Bharat Bhushan)
Member (J)

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